



2026:AHC:5909

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 99 of 2026

Ashok Kumar (Junior Engineer)

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rafeek Ahmad Khan
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Shri Rafeek Ahmad Khan, learned counsel for the writ petitioner and learned Standing Counsel who appears for State-respondents.
2. The sole prayer made in the present writ petition is for expeditiously disposal of the appeal/ representation dated 06.11.2024 preferred before the respondent no. 1 within the stipulated period.
3. Learned Standing Counsel has no objection to the same.
4. Considering the submissions of the rival parties as well as stand taken by them, the writ petition is being **disposed of** requiring the respondent no. 1 to decide the said proceedings strictly in accordance with law within a period of three months from the date of presentation of the certified copy of the order.

January 9, 2026

A. Prajapati

(Vikas Budhwar,J.)